

2. After discussions with the Staff Side of the National Council (JCM), Government accepted the DA formula recommended by the Third Pay Commission, but with improved rates of neutralisation. Nine instalments of DA were thus sanctioned at the improved rates from time to time till the average index reached 272 points. The Third Pay Commission had further recommended that when the average index crossed 272 points, Government should review the position and decide whether the DA scheme should be extended further or whether the Pay scales themselves should be revised. After the average index figure crossed 272 points, Government have been sanctioning on an *ad-hoc* basis suitable increases in DA at the rates recommended by the Pay Commission. Five additional instalments of DA were allowed by Government to cover the index average of 312 points. Consequent on the index average crossing 320 points at the end of December, 1977, Government have decided to pay a further instalment of additional DA to the Central Government employees with effect from 1-1-1978. The form and manner in which this instalment is to be paid is to be discussed with the Staff Side of the National Council of the JCM.

3. As a result of the sanctioning of the 15 instalments of DA, the Government employees stand compensated to the extent of 96 per cent at the minimum wage level of Rs. 196 p.m. In the case of employees drawing pay above Rs. 300 and upto Rs. 800 the neutralisation is about 70 per cent and in case of employees drawing pay of Rs. 1600, it is about 38 per cent. The neutralisation percentage goes on declining as the pay level increase. As against this Government have allowed a number of concessions to Central Government employees in the recent past like improvement in the retirement benefits, encashment of earned leave due at the time of retirement, insurance and increase in the rate of interest on

Provident Fund balances. The DA formula recommended by the Third Pay Commission also did not envisaged 100 per cent neutralisation of the increase in the cost of living even at the minimum wage level. Apart from the efforts to control the price line and concessions referred to, the Government do not propose to grant any special concessions besides the DA instalments to neutralise the increase in the cost of living.

Number of High Denomination Notes deposited in various Banks and in circulation between 10th and 15th Jan., 1978

3359. SHRI AMARSINH V. RATHAWA: Will the Minister of FINANCE be pleased to state:

(a) the number of Rs. 1000, Rs. 5000 and Rs. 10000 currency notes that were deposited in various banks and how many of them were in circulation on 10th January and on 15th of January;

(b) the number and value of Rs. 100 and Rs. 50 currency notes were in circulation on 31st December, 1976 and 1977 as well as on 15th and 31st January, 1978; and

(c) the number of Rs. 1000 and above currency notes deposited in various banks at Gujarat on the 14th and 15th of January, 1978 as well as on each day from 16th to 24th January?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI ZULFIQUARULLAH): (a) It is not practicable to give details regarding the number of currency notes of Rs. 1000, Rs. 5000 and Rs. 10,000 in circulation on 10th January and 15th January, 1978 as compilation of such data will entail too much time and labour. However, at the close of business on the 16th day of January, 1978, the number of these

Denomination	Pieces	Value
Rs 1000/-	12 80 lakhs	Rs 128 00 crores
Rs 5000/	36 300	Rs 18 15 crores
Rs 10 000/	345	Rs 34 6 lakhs.
	TOTAL	Rs 146 5 crores

Besides the notes which were lying in various banks and treasuries on the eve of demonetisation the value of notes tendered by the public for exchange after their demonetisation is approximately Rs 60 crores. These

figures are provisional

(b) The number and value of Rs 100 and Rs 50 denomination notes in circulation on different dates is as under —

	Rs 100		Rs 50	
	Pieces in Million	Value in (Rs crores)	Pieces in Million	Value in (Rs crores)
31 12 1976	351 0	3510	105 2	526
31-12-1977	408 5	4085	188 8	944
31 1-1978	411 0	4110	132 9	915

The above information as on 15 1-1978 is not available

(c) It is not practicable to give this information as its compilation will entail too much time and labour.

तिलहनो का उत्पादन

3360. श्री यमुना प्रसाद झाँसी : क्या वाणिज्य तथा नागरिक प्रति और सहकारिता मंत्री यह बनाने की कृपा करेंगे कि

(क) समूचे देश में गत तीन वर्षों में खाद्य तेलों की वार्षिक खपत मीटरी टनो में कितनी थी,

(ख) क्या तिलहनो की खपत तथा उनके खपत से कम उत्पादन को ध्यान में रखते हुए इनके मूल्यों में पर्याप्त वृद्धि हुई और वर्ष 1977 के दौरान काफी मात्रा में खाद्य तेलों का आयात करना पड़ा और यदि हा, तो 31 दिसम्बर, 1977 तक इस आयात पर कितने करोड़ रुपया व्यय हुआ, और

(ग) तिलहनो की देश में आवश्यकता के अनुसार उनका उत्पादन बढ़ाने के लिये भारतीय सरकार ने क्या कदम उठाये हैं और तिलहनो का उत्पादन बढ़ाने के लिए किसानों को प्रोत्साहन देने के विचार से